

50
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH

IA 412 of 2018 in
C.P. No.17/NCLT/AHM/2016

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2019

Name of the Company: Bhupendra Patel &Ors.

V/s.

Hotel Oasis (Surat) Pvt. Ltd &Ors.

Section of the Companies Act: Rule 11 of NCLT Rules 2016


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RAJNISH SINGH	For proposed Respondent and Respondent		
2.	DHIR EN R. DAVE	Advocate	Petitioner	


ORDER

The Parties are represented through their respective Learned Counsel/PCS(s).

Due to the paucity of time, the matter could not be heard.

List the matter on 26.07.2019


MANORAMA KUMARI
MEMBER (JUDICIAL)


HARIHAR PRAKASH CHATURVEDI
MEMBER (JUDICIAL)

Dated this the 21st day of June, 2019.